RAJYA SABHA

Wednesday, the 15th December, 1971/the 24th Agrahayana, 1893 (Sjka)

The House met at ten of the clock, MR, CHAIRMAN mtheCiaii

RE ARREST OF COMMUNIST PARTY WORKERS IN ANDHRA PRADESH

SHRI BHUPESH GUPTA (Wast Bengal). Sir, on a point of privilege Thehon Minister gave us an assurance that the Defence of India Act will not be used against political parties Now I have got a telegram trom Andhra Pradesh that the members of our party are being arrested under the Internal Security Maintenance Act Sir, this says that "Satya,narayana, Krishnamurthy and si's other Communist workers and supporters have been arrested under the DIR" This game has started. I should like to know What about the assurance g'ven? They should be set free immsdiately and those people reponsible for arresting them should apologise. Those are the saboteurs of national defence efforts---those people who an est political workers You know the view of our party here. You know what we stand for And CPI members are being anested in the name of emergency. This double standard should not be allowetl to pass with jut biing challenged in the House

श्री राजनारायण (उत्तर प्रदेश): श्रीमन्,

MR. CHAIRMAN: No, piease No permission was given.

श्री राजनारायण: भेरा कहना यह है कि यह केवल भूषेश गुप्त का ही सवाल नहीं है। अगर उनकी पार्टी के मेम्बर इस तरह से गिरफ्तार हुए है तो यह बहुत ही शर्मनाक चीज है।

MR. CHAIRMAN. Papers to be laid on the Table.

SHRI BHUPESH GUPTA: I cannot keep silent when members of my party are being arrested. I want an assurance from you. . .

श्री राजनारायण: मद्रास में. . .

MR. CHAIRMAN: Please sit down. Let the business go on मैंने उनको परमी-शन नहीं दी है। आप क्यो बोल रहे हैं?

श्री राजनारायण: मद्रास के अन्दर एक आदमी गिरफ्तार किया गया केवल इसलिए कि श्री करुणानिधि को अमरीका ने ओबलाइज किया, यह बात उसने कही। तो क्या हम अमरीका को किटिसाइज भी नहीं कर सकते?

MR. CHAIRMAN Please sit down. Papeis to be laid on the Table

PAPERS LAFD ON THE iABIE

ANNUAL REPORT (1970-71) OF THE ALL-INDIAINSTITUTE OF MEDICAL SCIENCES, NEW DELHI

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY

संसदीय

कार्य विभाग तथा नौवहन भ्रौर परिवहन मंत्रा-लय में राज्य मंत्री

(SHRI OM MEHTA). Mr Chair.nan, Sir, on behalf of Shri Unia Shankar Dikshit, I beg to lay on the Table, under section 19 of the All India Institute of Medical Science' Act, 1956, a copy (it Fnglish and Hindi) of the Fifteenth Annua Report of the All-India Institute of Medica Sciences, New Ddhi, for the year 1970-71 [Placed in library See No LT-1280/71]

ANNUAL REPORT (1970-71) ON THE WORKING OF THE SEAMEN'S PROVIDENT FUND SCHFME

SHRI OM MEHTA: Sir, on behalf c Shri Raj Bahadur, I beg to lay on the Tab) a copy (m English and Hindi) of the Fift Annual Report on the working of the Se men's Provident Fund Scheme, for the ye 1970-71 [Placed in Library. See No. U, 1261/71]

THE MYSORE MOTOR VEHICLES (VI AMENDMENT) RULES, 1971

SHRI OM MEHTA: Sir, on my o\ behalf, I beg to lay on the Table, unc